

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 205- IA 128 of 2019
ITEM No 206- IA 331 of 2020
ITEM No 207- IA 824 of 2022
In
CP(IB) 46 of 2017

Proceedings under Section 9 IBC

IN THE MATTER OF:

Sika Scchweiz Ag-Aliva Equipemement
V/s
Mekaster Engineering Ltd

.....Applicant

.....Respondent

Order delivered on ..19/01/2023

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Liquidator : Mr. Mayur Jugtawat, Adv. a/w. Mr. Nipun Singhvi, Adv.
For the Applicant : Ms. Minoo Shah, Adv.
For the Respondent : Mr. Ajit Kumar, Adv. for R-6,9 & 16

ORDER

IA 128 of 2019, IA 331 of 2020, IA 824 of 2022

Due to paucity of time, as the Hon'ble Members held other Benches, matter stands adjourned to 14.02.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**